## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PLICATION NUMBER

**PETITION NUMBER** 

: CP/5/2016

NAME OF THE PETITIONER(S)

: First City Investments Ltd

NAME OF THE RESPONDENT(S)

: Lovedale Spas (I) Ltd & 3ors

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

Alacil Co

REPRESENTATION BY WHOM

C-PRARHAKAR, PCS

Appearing for petitioner

UNIDE FOR REPONDENTS.

FOR T.M.NAIDOSCO

HARISH CHOWPHARY.

**ORDER** 

Mr. C. Prabhakar, PCS, Representative of the Petitioner present. Counsel for Respondents also present. Counsel for the Respondents submitted that more time be granted for reporting settlement with regard to outstanding debt. At request, time is enlarged. Put up on **16.10.2017 at 10.30 A.M.** 

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk